

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: DIVYA AGRO CHEM PRIVATE LIMITED Date of Commencement of Liquidation: 19-12-2023; List of Stakeholders as on Date: 20-06-2024; Name of IP: Mr. Pravin R Navandar; Process Number: 1; Last 5 digitof registration number: 10027

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	138987830	1	138987830	0	0	0	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	44067382	1	16059160	0	0	28008222	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	9	78760789	9	61072645	0	50000	17638144	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		11	261816001	11	216119635	0	50000	45646366	